

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-15/2013(pt.I)/1869/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mnagaldai.

Dated Guwahati, the th 13 March, 2023.

Sub:- **Casual leave, Special Casual leave with station leave permission.**

Ref:- Letter No. DJ(D)/1417 Dated 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.03.2023, special casual leave on 09.03.2023 & 10.03.2023, along with station leave permission, from the evening of 04.03.2023 till the morning of 13.03.2023**, as prayed for. The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in his absence the Civil Judge & Assistant Sessions Judge, Darrang, Mangaldai, in his absence the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence the in-charge Chief Judicial Magistrate, Darrang, Mangaldai would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(pt.I)/1870/A, dated , 13-03-2023

Copy to:

✓1. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
SR